

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

For the attention of stakeholders of Om Shakthi Renergies Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Om Shakthi Renergies Limited
2.	Date of incorporation of corporate debtor	02-02-1995
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies – Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN No. U40109TG1995PLC019354
5.	Address of the registered office and principal office (if any) of corporate debtor	H. No. 8-2-293/52/DKN/2, Road No. 51, Jubilee Hills, Hyderabad Hyderabad TG 500033. H. No. 8-2-684/3/15, Bhavani Nagar, Road no. 12, Banjara Hills, Hyderabad - 500034
6.	Date of closure of Insolvency Resolution Process	24-11-2020
7.	Liquidation commencement date of the corporate debtor	25-11-2020 (Order uploaded on NCLT website on 30-11-2020)
8.	Name and registration number of the insolvency professional acting as Liquidator	Chillale Rajesh IBBI/IPA-001/IP-P00699/2017-2018/11226
9.	Address and e-mail of the Liquidator, as registered with the Board	B-421, Western Plaza, O. U. Colony, H. S. Darga, Hyderabad 500 008 Telangana. chillalerajesh@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the Liquidator.	B-421, Western Plaza, O. U. Colony, H. S. Darga, Hyderabad 500 008 Telangana. rajesh.c.irp@gmail.com
11.	Last date for submission of claims	01-01-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal Hyderabad Bench has ordered the commencement of a Liquidation of M/s. **Om Shakthi Renergies Limited** on November 25, 2020.

The stakeholders of M/s. Om Shakthi Renergies Limited are hereby called upon to submit their claims with proof on or before January 1, 2021 to the Liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 2, 2020

Place: Hyderabad.



Rajesh Chillale

IBBI/IPA-001/IP-P00699/2017-2018/11226

Liquidator

Om Shakthi Renergies Limited